

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

(15)

O.A. No. 1675 of 1992

New Delhi, dated this the 18th August, 1997

HON'BLE MR. S.R. ADIGE, MEMBER (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

1. Shri K. Narasimhan,
C.S.O., Dy. Director,
O.S. Dte, Army HQ, B Block,
New Delhi-110011.
2. Shri Bhagwan Singh,
CSO, SO2 E-in-C's Branch,
Army HQ, New Delhi.
3. Shri Nirmal Kumar,
CSO, SO2 E-in-C's Branch,
Army HQ, New Delhi.
4. Shri Jai Lal,
CSO, SO2 E-in-C's Branch,
Army HQ,
New Delhi.

.. APPLICANTS

(None appeared)

VERSUS

Union of India through

1. The Secretary,
Ministry of Defence,
South Block,
New Delhi.
2. Jt. Secretary (A) &
Chief Administrative Officer,
Ministry of Defence (P-1),
Rajaji Marg,
New Delhi-110011.

.. RESPONDENTS

(By Dept. Repr. Shri Dushyant Pal)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

None appeared for applicants even on the second call when the case was called out. Applicants were absent on the last three consecutive dates i.e. 30.7.93, 10.7.97 and 11.7.97. We find that this case has been on board since 10.7.97 i.e. over a month. Under

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(16)

the circumstances it appears that applicants are not interested in pursuing the case which is accordingly dismissed for default and non-prosecution.

A. Vedavalli

(DR. A. VEDAVALLI)
Member (J)
/GK/

S. R. Adige
(S.R. ADIGE)
Member (A)